NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/65/2017

NAME OF THE PETITIONER(S)

: ESSA MOHAMED RAFIQUE

NAME OF THE RESPONDENT(S)

: CHAMPION CARE HOMES PVT LTD & ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

19-6. Sorrya warayana Foo Dispondents Mh. Com.

(BOO B-10-MYWAMYWASSOCDOFB)

2. M. RATHINAKUMAR pcs FOR petitioner

ORDER

Representative for the Petitioner present. Counsel for Respondent present and submitted that the Respondents are NRI, so more time is required to seek the instructions from the clients for filing the counter. At request, time is enlarged. Put up on 13.03.2018 at 10.30 A.M.

> -sel-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)